

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2774
ANSWERED ON:07.02.2014
IRREGULARITIES IN DATA
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of FINANCE be pleased to state:

- (a) Whether serious irregularities have been reported/noticed in the data of his Ministry on schemes worth Rs.3 lakh crore for 2012-13;
- (b) If so, the details thereof;
- (c) Whether the Government accorded ex-post-facto sanctions in several cases and in some instances expenditure has been authorized even after 31 March, 2013 i.e. closing of the financial year 2012-13; and
- (d) If so, the details thereof and the reasons therefor along with the reaction of the Government in the matter?`

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (d) The information is being collected and will be laid on the Table of the House.